

S U P R E M E C O U R T O F I N D I A

RECORD OF PROCEEDINGS

I.A.No.3 in CIVIL APPEAL NO(s). 3536 OF 2004

GURUBACHAN SINGH & ANR.

Appellant (s)

VERSUS

RAM NIWAS

Respondent(s)

(For early hearing) (With office report)

Date: 03/01/2006 This Appeal was called on for hearing today.

CORAM :

HON'BLE THE CHIEF JUSTICE

HON'BLE MR. JUSTICE C.K. THAKKER

HON'BLE MR. JUSTICE R.V. RAVEENDRAN

For Appellant(s)

Mr. Sushil Kumar Jain, Adv.

Mr. A.P. Dhamija, Adv.

Mr. H.D. Thanvi, Adv.

Mr. Sarad Singhania, Adv.

Mr. B.K. Sharma, Adv.

Ms. Pratibha Jain, Adv.

For Respondent(s) Mr. Diwakar Sinha, Adv.

for Mr. K.S. Bhati, Adv.

UPON hearing counsel the Court made the following

O R D E R

Perused the letter circulated by learned counsel for the respondent.

The matter is adjourned.

(N. Annapurna)

Court Master

(V.P. Tyagi)

Court Master